

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 150 of 2020

IN THE MATTER OF:

C.A. Udayan Sen **...Appellant**

Vs

National Financial Reporting Authority **....Respondent**

Present:

For Appellant: Ms. Aayushi Sharma, Advocate

For Respondent:

With

Company Appeal(AT) No. 151 of 2020

IN THE MATTER OF:

Shrenik Baid **...Appellant**

Vs

National Financial Reporting Authority **....Respondent**

Present:

For Appellant:

For Respondent: Mr. Rishad Chaudhary, Advocate

With

Company Appeal(AT) No. 152 of 2020

IN THE MATTER OF:

Rukshad Daruvala **...Appellant**

Vs

National Financial Reporting Authority **....Respondent**

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Aayushi Sharma, Advocate

For Respondent: Mr. Kirtiman Singh and Mr. Rohan Anand, Advocates

ORDER
(Through Virtual Mode)

20.11.2020 At request of Learned Counsel Mr. Kirtiman Singh appearing for the sole Respondent, time is granted to file Reply/Respondent of the Respondent till 16.12.2020.

The Registry is directed to List the Matter on **17th December, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn